

HIGH COURT FOR THE STATE OF TELANGANA

GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE

NOTICE

It is hereby informed that aggrieved woman as defined in Regulation 2(a) of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulation, 2013, may make a complaint in writing of sexual harassment, as defined in Regulation 2(k) thereof, in the precincts of the High Court for the State of Telangana at Hyderabad, to the GSICC through its Member Secretary.

The contact details of the Member Secretary are as follows:

K. Shyleshi
Deputy Registrar
V Floor, Administrative Block
High Court for the State of Telangana at
Hyderabad.
Contact Nos.040-23688227
8331955894
E-mail ID-ms.gsicc-tshc@ajj.gov.in

It is hereby further informed that as required under Regulation 16 of the Regulations, the confidentiality of the inquiry proceedings shall be maintained.

K. Shyleshi

MEMBER SECRETARY